

CENTRAL ELECTRICITY REGULATORY COMMISSION

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Minutes of the Commission meeting held on 7th December, 2010

1.0 The following were present:

1. Dr. Pramod Deo, Chairperson **In Chair**
2. Mr. S. Jayaraman, Member
3. Mr. V.S. Verma, Member
4. Mr. Deena Dayalan, Member
5. Mr. Pankaj Batra, Chief (E)
6. Dr. V.M. Deshpande, Chief Advisor (Eco)
7. Dr. N.C. Mahapatra, Chief Advisor (Law)
8. Mr. Trilochan Rout, Jt. Chief (Law)
9. Mr. P.K. Awasthi, JC(F)
10. Mr. Rahul Banerjee, Senior Advisor
11. Mr. S.K. Chatterjee, Deputy Chief (RA)
12. Mr. H.T. Gandhi, Deputy Chief

2.0 Review of pending cases

Pending cases were reviewed. The Commission noted the constraints of human resources and appreciated the need for adequate manpower to tide over the increasing activities in the Commission. Based on experience of interview/interaction with candidates for filling up of vacancies in different grades, the Commission observed that it was becoming difficult to attract personnel having requisite qualification and skill level in CERC with the existing pay packages on Government pattern. The Commission advised the Secretariat to explore the possibility of hiring Consultants at appropriate level based on the provisions of the regulations on appointment of Consultants and to expedite the proposal for amendment to service regulations of staff on lines of pay packages of Schedule A CPSUs.

After review of pending cases the Commission suggested an action plan for disposal of pending cases and directed the staff to act accordingly.

3.0 Competitive Bidding for Transmission

The Commission noted the recommendations of the Empowered Committee wherein the Committee had recommended exemption for some specific cases of transmission projects/systems from the tariff based competitive bidding.

The Commission observed that the recommendations for exemption from competitive bidding in respect of “Works required to be done to cater to the urgent situation or which are required in a compressed time schedule” might lead to misuse unless qualified by specific examples. It was decided to tender statutory advice to Ministry of Power accordingly.

4.0 The meeting ended with vote of thanks to the chair.